

**GOVERNMENT OF INDIA
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION**

**LOK SABHA
UNSTARRED QUESTION NO. 4417
TO BE ANSWERED ON WEDNESDAY, THE 14TH DECEMBER, 2016**

DELAY IN UNDER CONSTRUCTION PROJECT

4417. SHRI NARANBHAI KACHHADIYA:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether the Government has recently constituted any committee to check delay in under-construction projects;**
- (b) if so, the details thereof; and**
- (c) whether the Government proposes to ensure accountability to check the said delay and if so, the details thereof?**

ANSWER

**MINISTER FOR STATISTICS AND PROGRAMME IMPLEMENTATION
(SHRI D. V. SADANANDA GOWDA)**

(a) to (c) : Government through the Ministry of Statistics and Programme Implementation (MoSPI) monitors on-going Central Sector Infrastructure Projects costing Rs. 150 crore and above on time and cost overruns through its Online Computerised Monitoring System (OCMS) on the basis of information provided by the project implementation agencies.

As per recent guideline issued by NITI Aayog, a Revised Cost Committee has been setup for every case where the project cost overrun is beyond 20% due to time overrun, change in scope, under estimation, etc. [excluding increase in costs due to statutory levies, exchange rate variation and price escalation within the approved time cycle] to identify the specific reasons behind such increase, identify lapses, if any, and suggest remedial measures for the same. The recommendations of this committee should be placed for fresh appraisal and approval before the competent authority.

In addition, MoSPI has advised all States/ Union Territories to constitute a Central Sector Project Coordination Committee (CSPCC) under chairmanship of the Chief Secretary to facilitate better implementation of Projects and to cut down time and cost overruns. CSPCC has, inter alia, representation from all Central Sector PSUs and the concerned State Departments such as Environment & Forest, Pollution Control, Land, Relief & Rehabilitation, Public Health Engineering, Urban Development, Water Supply, PWD, Home, Power, Revenue, Labour and Employment, Industry and Commerce and Planning etc. So far, 26 States/Uts have constituted the above committee.